

**HIGH COURT OF KARNATAKA,  
BENGALURU**

**Dated: 05<sup>th</sup> November, 2020**

**NOTICE**

In respect of Writ Petitions (GM-CPC) filed from 17<sup>th</sup> November 2020, memo for listing will not be entertained. Every Writ Petitions (GM-CPC) filed from 17<sup>th</sup> November 2020 will be automatically listed on the fifth day of its filing. If the fifth day is a holiday, the same shall be listed on the immediate next working day. In those rare cases where Writ Petitions (GM-CPC) cannot wait for five days, a memo can be sent by e-mail which shall be placed before the concerned Hon'ble roster Judge for necessary orders. If any Writ Petitions (GM-CPC) is not listed as per the aforesaid directions, a memo can be filed which will be immediately attended by the Registrar (Judicial). In case of listing of Writ Petitions (GM-CPC) filed prior to 17<sup>th</sup> November 2020, the memo for listing will be placed before the concerned Hon'ble roster Judge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR (JUDICIAL)